

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2905**  
TO BE ANSWERED ON. 22.03.2021

**Compliance of Biomedical Waste Management Rules**

2905 SHRI SUSHIL KUMAR GUPTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has advised the Central Pollution Control Board to ensure strict compliance of Biomedical Waste Management Rules; and  
(b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a)&(b) The Government had notified the Bio-medical Waste Management (BMWM) Rules, 2016 on 28<sup>th</sup> March, 2016 in supersession of the Bio-medical Waste (Management and Handling) Rules, 1998 with the objective to regulate and improve segregation, collection, processing, treatment and disposal of bio-medical waste in an environmentally sound manner. The Rules prescribe standards for treatment and disposal of biomedical waste generated in Health Care Facilities (HCFs) and treated by Common Biomedical Waste Treatment Facilities (CBWTFs). The Central Pollution Control Board (CPCB) is entrusted with the following responsibilities under the BMWM Rules, 2016:

- Prepare Guidelines on bio-medical waste management;
- Co-ordination of activities of State Pollution Control Boards or Pollution Control Committees (SPCBs/ PCCs);
- Conduct training courses for authorities dealing with BMW management;
- Lay down standards for new technologies and prescribe specifications for treatment and disposal of BMW;
- Lay down criteria for establishing CBWTFs;
- Undertake random inspection or monitoring of HCFs and CBWTFs
- Review and analyse the data submitted by the SPCBs/ PCCs on BMW management;
- Undertake inspection and monitoring of HCFs operated by the Director General, Armed Forces; and
- Undertake or support research/ operational research regarding BMW

Further, to ensure safe disposal of biomedical waste during COVID-19 pandemic, CPCB has brought out dedicated 'Guidelines for Handling, treatment and disposal of waste generated during treatment, diagnostics and quarantine of COVID-19 patients'. CPCB is also monitoring the COVID-19 waste management through a High Level

Task Team with representation from Ministry of Environment Forest & Climate Change, Ministry of Health & Family Welfare, Ministry of Housing & Urban Affairs, Ministry of Defence, Ministry of Jal Shakti, SPCBs/PCCs, State Environment Departments and State Departments of Health.

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